

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14013/2025

[Arising out of impugned final judgment and order dated 06-12-2024 in WRIT-A No. 4810/2021 passed by the High Court of Judicature at Allahabad]

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PRADEEP KUMAR & ANR.

Respondent(s)

Date : 31-10-2025 This petition was Mentioned today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Tanmaya Agarwal, AOR

For Respondent(s) : Mr. S. K. Verma, AOR (Mentioned by)

Mr. Ravi Raghunath, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, let this matter not be deleted from
the notified date, i.e. 11.11.2025.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR